

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1969
ANSWER ON TUESDAY, MARCH 18, 2025
FUNDS RECEIVED UNDER CSR IN TELANGANA
QUESTION

1969 Shri Anil Kumar Yadav Mandadi:

Will the Minister of Corporate Affairs be pleased to state:

- (a) the details of the companies/entities which have disbursed funds under CSR to the State of Telangana during the last five years;
- (b) the details of funds that have been utilized under Corporate Social Responsibility (CSR) in the State of Telangana during the last five years; and
- (c) the details of activities that have been undertaken under CSR funds in that State during the last five years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

(a) to (c): There is no provision for disbursement of funds to States under the Companies Act, 2013. However, the legal framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Schedule VII of the Act enlists areas or subjects that may be undertaken by a company as CSR. Every company having net worth of Rs. 500 crore or more or turnover of Rs. 1000 crore or more or net profit of Rs. 5 crore or more during immediately preceding financial year shall ensure that it spends, in every financial year, at least 2% of the average net profits of the company made during the three immediately financial years on the activities in areas or subjects specified in Schedule VII of the Act. The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at www.csr.gov.in.

On the basis of the filings made by the companies in the MCA21 registry, district-wise and Development Sector-wise CSR expenditure in the State of Telangana during last five Financial Years (FY) i.e 2018-19 to 2022-23 are attached at Annexure-I and Annexure-II respectively.

Referred to in the part (a) to (c) of Rajya Sabha Unstarred Question no. 1969 for 18.03.2025.

District-wise CSR expenditure in Telangana from FY 2018-19 to FY 2022-23 (Amount in Cr.)						
Sr. No.	Districts	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
1	Adilabad	0.42	6.47	2.12	8.31	9.83
2	Bhadradri Kothagudem	3.39	3.38	3.72	3.53	0.11
3	Hanumakonda	-	-	-	-	-
4	Hyderabad	92.76	125.46	197.90	394.28	641.32
5	Jagitial	-	-	0.00	0.00	-
6	Jangoan	-	0.11	0.01	0.00	-
7	Jayashankar Bhupalapally	-	-	0.44	0.23	-
8	Jogulamba Gadwal	-	0.21	0.05	0.05	-
9	Kamareddy	0.69	0.10	0.26	0.11	-
10	Karimnagar	0.79	0.59	0.90	13.46	11.01
11	Khammam	0.00	0.55	2.03	7.94	25.08
12	Kumuram Bheem Asifabad	-	-	0.04	0.12	0.02
13	Mahabubabad	-	-	0.45	-	-
14	Mahabubnagar	1.50	1.36	3.06	13.27	29.16
15	Mancherial	-	-	3.92	-	-
16	Medak	4.03	6.57	10.09	27.54	46.08
17	Medchal Malkajgiri	0.24	2.15	3.24	0.83	0.44
18	Mulugu	-	0.00	-	-	-
19	Nagarkurnool	0.10	0.32	3.28	0.25	-
20	Nalgonda	2.79	3.27	5.09	16.50	30.15
21	Narayanpet	-	-	0.10	-	-
22	Nirmal	-	-	0.11	0.05	-
23	Nizamabad	0.55	2.19	2.61	2.69	3.87
24	Peddapalli	-	0.02	-	-	-
25	Rajanna Sircilla	-	0.36	2.04	0.81	0.28
26	Ranga Reddy	2.10	23.97	30.93	69.45	77.17
27	Sangareddy	3.66	2.79	11.39	4.88	0.98
28	Siddipet	2.25	3.08	5.57	1.83	-
29	Suryapet	3.39	3.02	5.81	0.15	-
30	Vikarabad	0.21	2.57	3.85	-	66.94
31	Wanaparthy	-	0.84	0.53	0.05	0.06
32	Warangal	2.99	1.43	6.04	0.11	20.73
33	Yadadri Bhuvanagiri	-	0.13	0.85	0.13	-
34	Entries having multiple districts	306.21	254.86	321.27	119.29	43.41
Total		428.06	445.80	627.71	685.87	1006.63

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

Referred to in the part (a) to (c) of Rajya Sabha Unstarred Question no. 1969 for 18.03.2025.

Development sector-wise CSR expenditure in Telangana from FY 2018-19 to FY 2022-23 (Amount in Cr.)						
Sr. No.	Development Sector	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
1	Agro forestry	0.17	0.36	0.62	0.40	1.29
2	Animal welfare	0.75	1.53	3.66	4.34	4.02
3	Armed Forces, Veterans, War Widows/ Dependants	0.57	0.31	0.02	1.22	0.06
4	Art And Culture	3.95	3.03	2.34	5.19	11.50
5	Conservation of natural resources	2.00	1.91	1.77	10.85	27.35
6	Education	185.64	167.16	205.59	224.70	336.29
7	Environmental Sustainability	9.35	11.33	16.66	38.99	51.11
8	Gender Equality	0.12	0.29	0.84	4.47	1.91
9	Health Care	50.81	93.79	163.36	196.26	202.80
10	Livelihood Enhancement Projects	13.81	12.34	22.51	13.54	15.89
11	Poverty, Eradicating Hunger, Malnutrition	20.06	22.78	52.24	28.26	76.53
12	Rural development projects	64.31	43.60	51.54	59.10	78.38
13	Safe drinking water	8.89	5.33	3.94	9.95	14.61
14	Sanitation	9.19	9.73	6.79	3.53	13.61
15	Senior citizens welfare	1.07	1.97	5.20	3.68	5.77
16	Setting up homes and hostels for women	0.91	0.48	1.57	0.42	1.26
17	Setting up orphanage	0.74	1.75	1.60	1.82	3.03
18	Slum area development	21.24	23.11	51.50	35.46	58.07
19	Socio-economic equalities	4.63	0.10	1.13	1.12	1.70
20	Special education	1.11	4.02	3.35	6.67	11.06
21	Technology incubators	0.85	0.77	3.19	1.18	0.03
22	Training To Promote Sports	1.90	4.22	3.76	6.70	12.42
23	Vocational skills	18.66	25.16	16.68	20.91	51.10
24	Women Empowerment	7.34	10.74	7.84	7.10	26.84
Total		428.06	445.80	627.71	685.87	1006.63

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)
